

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 302**

IA-1013/2021

In

IB-905(ND)/2019

**IN THE MATTER OF:**

Mr. Sudhir Sales and Services Ltd.

**.....APPLICANT/PETITIONER**

Vs.

M/s. Valaya Clothing Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 01.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.05.2023.**

Sd/-  
**(Court Officer)**